

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.467 of 2019

IN THE MATTER OF:

JSW Steel Ltd.

...Appellant

Versus

Asok Kumar Gulla & Ors.

...Respondents

Present:

For Appellant:

**Shri Arun Kathpalia, Shri Nakul Sachdeva and
Shri Aakarshan Sahay, Advocates**

For Respondent:

**Shri Ashok Kumar Gulla, Advocate (Respondent
No.1)
Shri Abhindra Maheshwari and Shri Saurabh Jain,
Advocates (Respondent No.2 - COC)**

ORDER

11.09.2019

Let this case be listed 'for Orders' on 16th September, 2019

on top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/rs/sk